

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

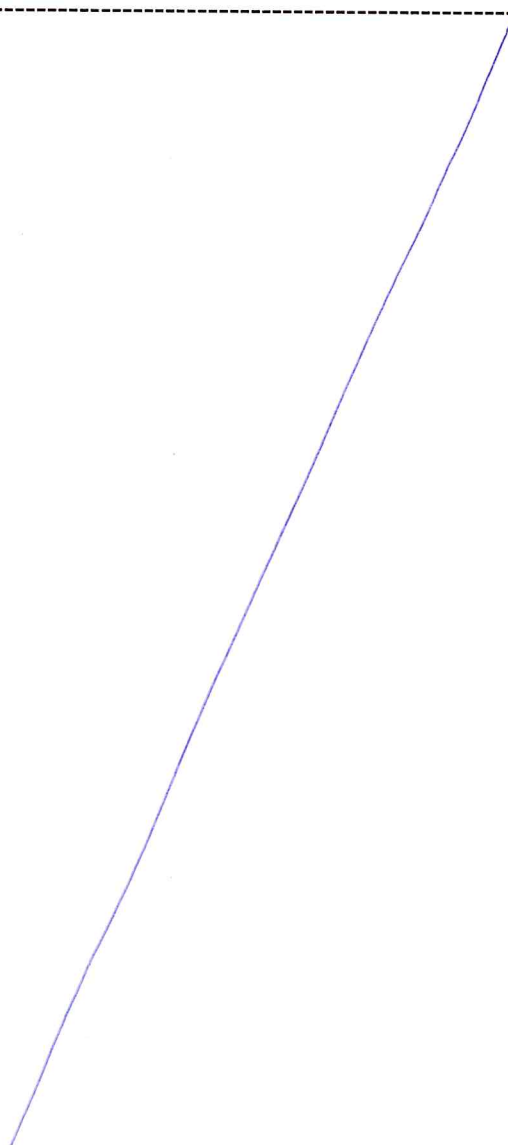
APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/30(CHE)/2023

**NAME OF THE PETITIONER : M/s.RKKR Holdings Private Limited
Rep by its Director, Ritesh Rai**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 10 Rule 7 of IBC, 2016



**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

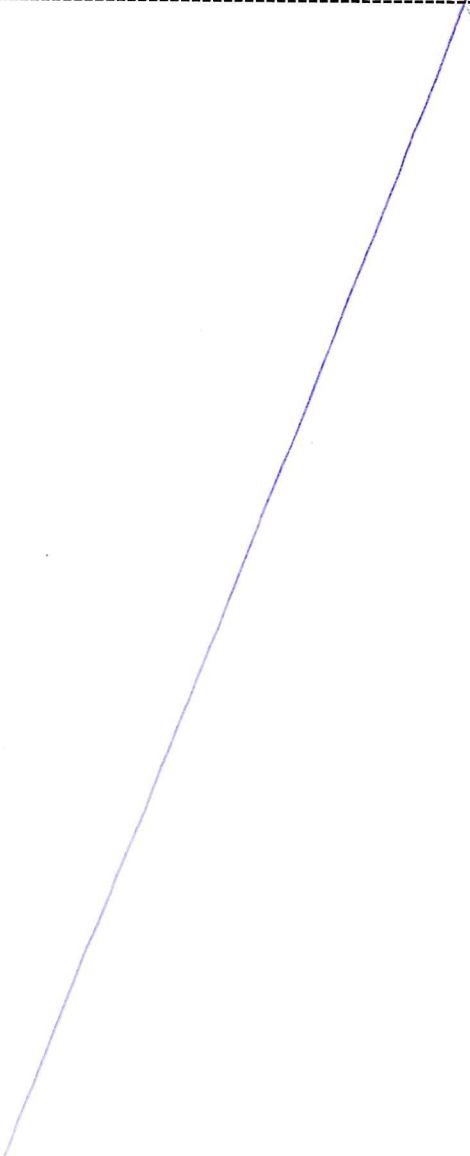
APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/152(CHE)/2023

NAME OF THE PETITIONER : M/s. Gugnani Leasing & Hire Purchase Pvt Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 10 Rule 7 of IBC, 2016



**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/154(CHE)/2023

NAME OF THE PETITIONER : M/s. Growell Hire Purchase & Finance Pvt Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 10 Rule 7 of IBC, 2016

ORDER

106. CP(IB)/30(CHE)2023

107. CP(IB)/152(CHE)2023

108. CP(IB)/154(CHE)2023

Ld. Counsel Mr. Rohan Rajasekharan for the Petitioner. Ld. Counsel Ms. Jhansi Rani for the Financial Creditor Bank of Baroda in item no.106.

Status report has been filed by the Financial Creditor vide SR. No.2324 dated 09.06.2023.

Ld. Counsel for the Petitioner states that the Corporate Debtor is one of the corporate guarantor of the principal borrower SBQ Steels Limited.

Additional documents have been filed for taking on record the audited financials of 31.03.2023.

List the petition for hearing on **18.06.2024**.

-Sd-

VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)